

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA**

**STARRED QUESTION NO. \*143  
TO BE ANSWERED ON 04.03.2020**

**POST-MATRIC SCHOLARSHIP FOR SC STUDENTS**

**\*143. SHRIMATI KANTA KARDAM:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state**

- (a) the annual target set to provide scholarship to the students belonging to Scheduled Castes under the Post-Matric scholarship scheme in the country;
- (b) the basic criteria to provide PostMatric scholarship to SC students;
- (c) whether Post-Matric scholarship scheme for SC students of the country is being affected badly due to unavailability of funds; and
- (d) if so, the details thereof and response of Government thereto?

**ANSWER**

**MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI THAAWARCHAND GEHLOT)**

(a) to (d): A Statement is laid on the Table of the House.

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**Statement in answer to parts (a) to (d) of the Rajya Sabha Starred Question No. 143 for 4.3.2020 by SHRIMATI KANTA KARDAM regarding Post-Matric Scholarship for SC students.**

(a) The Post Matric Scholarship Scheme for Scheduled Castes students is a demand driven scheme which provides for scholarships to all eligible applicants without any restriction on the numbers of beneficiaries. As such, no targets are set under the Scheme. As reported by the State Governments / Union Territory Administrations, being the implementing agencies under the Scheme, the number of beneficiaries in 2018-19 was 60,29,970.

(b) The State Governments/UT Administrations invite applications through their respective online portals. For being eligible for scholarship, the student should be an Indian national belonging to SC community and the parents' / guardians' income of the student from all sources should not exceed Rs.2.50 lakhs. He/she should be studying in recognized post-matriculation or post-secondary courses at intermediate, graduate, post-graduate levels in recognized Institutions/Universities/Colleges meeting the criteria as prescribed under the Scheme.

(c) and (d) The Post Matric Scholarship for SC students(PMS-SC) is a Centrally sponsored Scheme which is being implemented through State Governments / Union Territory Administrations. The Scheme is based on the concept of Committed Liability of the States, wherein the States/UTs have to meet the demand of the State under the Scheme to the extent of their respective Committed Liability. The Central Government bears the requirement for any expenditure that is over and above the Committed Liability of the States. The Ministry has released due Central Assistance upto 2019-20 to all States/UTs that have submitted proposals complete in all respects under the Scheme and as such, there is no shortage of funds.